

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NUMBER :- 107/03  
THURSDAY, THIS THE 20TH DAY OF FEBRUARY, 2003

HON. MR. JUSTICE R.R.K. TRIVEDI, VICE CHAIRMAN  
HON. MAJ GEN K.K. SRIVASTAVA, MEMBER (A)

NO. 6627188, J.K.Singh,  
Driver Grade-I,  
s/o Late Phuleshwar Singh,  
749(I) TPT PL ASC,  
New Cantt.  
Allahabad.

.....

Applicant

(By Advocate:-Shri S.K.Singh)

V E R S U S

1. Union of India through,  
Directorate General of Supply and Transport,  
Quarter Master General Branch,  
Army Head Quarter,  
New Delhi.
2. Officer Commanding ASC Record (MT),  
Banglore-7.
3. Officer Commanding 749(I) TPT PL ASC  
(Civil GT)  
c/o 56 APO,  
Allahabad.
4. Officer Commanding of 741 (TPT ASC Coy.)  
c/o 99 APO,  
Siliguri. .... .... ..Respondents.

(By Advocate:-Shri R.C.Joshi)

O R D E R

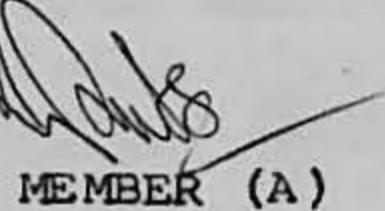
HON. MR. JUSTICE R.R.K TRIVEDI VICE-CHAIRMAN

This application under section 19 of Administrative Tribunals Act, 1985 has been filed for challenging the order of transfer by which applicant has been transferred from Allahabad to Siliguri as Driver Civilian. Learned counsel for the applicant has placed before us, order of the Army Headquarter dated 28.11.1997 laying down policy for posting and turnover of Civilian employees in ASC Civil (GT) UNITS, that the individual may be posted out against his willingness depending upon the situation. In such situations, the individual may be adjusted within

command or to another command but not involving long distances. It is submitted that in the present case applicant has been transferred to Siliguri, which is more than 1500 kilometres from Allahabad.

2. We have considered the submissions, however, as applicant has approached the Tribunal against ~~such~~ <sup>transfers</sup> <sup>and</sup> <sup>order,</sup> this Tribunal normally does not interfere, with <sup>such</sup> <sup>order</sup> However, applicant may be given liberty to make appropriate representation before the competent authority to redress his grievance.

3. The O.A. is accordingly disposed of finally. Liberty is given to applicant to file representation before Director General of Supply and Transport, Army Headquarter, New Delhi. The representation so filed shall be considered and decided within a month. It shall also be open to the applicant to make an application for staying the movement until the representation is decided, which shall also be considered and decided <sup>expeditiously</sup>. No order as to costs.

  
MEMBER (A)

  
VICE-CHAIRMAN

shukla/-